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WP-34475-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 27<sup>th</sup> OF NOVEMBER, 2024

WRIT PETITION No. 34475 of 2024

*RAKESH SINGH BHADORIA*

*Versus*

*STATE BAR COUNCIL OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

Shri Ravindranath Chaturvedi - Advocate with Shri Arihant Tiwari -  
Advocate for the Petitioner.

Shri Ramakant Awasthi - Advocate for the Respondent No.1.  
.....

ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

The respondent/Bar Council of M.P. is directed to enroll all the  
Advocates provisionally within one week from today subject to the  
verification to be done by the respondents.

2. Accordingly, the petition is **disposed** of.

(SURESH KUMAR KAIT)  
CHIEF JUSTICE

(VIVEK JAIN)  
JUDGE